

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 1444
TO BE ANSWERED ON 10th February, 2023

GUIDELINES TO ESTABLISH NEW SAINIK SCHOOLS

1444. SHRI D.K. SURESH:
SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of new Sainik Schools established in the country, State/UT-wise;
- (b) whether the Government has made adequate allocation of funds for establishing new Sainik Schools in the country during the last five financial years including the current financial year 2022-23,
- (c) if so, the details thereof;
- (d) whether the Government has set any guidelines to establish new Sainik Schools in the country; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): The Government has approved an initiative for setting up of 100 new Sainik Schools in partnership mode with NGOs/Private/State Government Schools in all States/UTs. Details of 18 New Sainik Schools with whom Sainik Schools Society has signed Memorandum of Agreement (MoA) under this scheme is at Annexure.

(b) & (c): While the new initiative envisages provision of all necessary infrastructure, faculty etc. prescribed for new Sainik Schools in partnership mode by the entity (State Govt./Pvt. Sector/Trust/Society/NGO) setting and operating it, an annual fee support on Merit-Cum-Means basis up to 50% support (subject to an upper limit of Rs. 40,000/- per student per annum) for up to 50% of class-strength (subject to an upper limit of 50 students per class per annum) for the approved school, will be provided by Government of India through Sainik Schools Society.

(d) & (e): Yes, Sir. The guidelines to establish New Sainik Schools have been set by the Government, and approval of New Sainik Schools under this initiative is subject to meeting of qualifying requirements framed for the purpose, compliance to the approved bye-laws and signing of Memorandum of Agreement with Sainik Schools Society. The guidelines are available on the portal <http://sainikschool.ncog.gov.in>

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1444 TO BE ANSWERED ON 10.02.2023 REGARDING “GUIDELINES TO ESTABLISH NEW SAINIK SCHOOLS”.

Details of 18 New Sainik Schools (in Partnership mode)

Sl. No.	State/UT	Number of approved New Sainik Schools with whom Sainik Schools Society signed Memorandum of Agreement
1.	Maharashtra	2
2.	Karnataka	2
3.	Himachal Pradesh	1
4.	Gujarat	2
5.	Haryana	2
6.	Bihar	2
7.	Andhra Pradesh	1
8.	Punjab	1
9.	Arunachal Pradesh	1
10.	Kerala	1
11.	Tamil Nadu	1
12.	Madhya Pradesh	1
13.	Dadra And Nagar Haveli	1
